

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2013 &
I.A. No.199 of 2013

Dated : 8th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Chemplast Sanmar Ltd. ... Appellant(s)

Versus

M/s. Cuddalore Powergen Corporation Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan with
Mr. T. Ravichandran, Vice President

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.2

ORDER

The learned counsel for the Respondent No.1 again, for the second time, seeks some time to file the reply. She undertakes to file the same on or before 12.11.2013 after serving copy on the other side.

It is noticed that the Respondent No.2 has filed the reply.

Post the matter for hearing on **19.11.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak